

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/155(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Pearl Silicon Products Pvt Ltd  
**NAME OF THE RESPONDENTS** : ROC, Chennai  
**UNDER SECTION** : Sec 252 of CA, 2013

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**ORDER**

The Petitioner is represented by the Ld. Counsel Mr. Rajesh Samdaria and the Ld. Counsel Mr. Avinash Krishnan Ravi appears on behalf of RoC through video conferencing mode.

Reports are available and pleadings are completed in the matter.

List the matter on **12.04.2023** for further hearing.



**[SAMEER KAKAR]  
MEMBER (TECHNICAL)**

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**[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT**